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K. Uthansing -Vrs- UOI

Admission Sl. No.11  
O.A. No.260/00110/15

Order dated 4<sup>th</sup> March, 2015.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

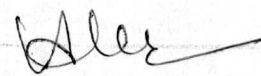
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Heard Mr. J. Dash, Ld. Counsel appearing for the applicant. Mr. Dash submitted that he has served copy of the O.A. on Mr.U.B. Mohapatra, Ld. SCGSC for the Respondents. Mr. Das wants to withdraw this O.A. with liberty of this Tribunal to make representation to the appropriate authorities. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.



MEMBER(A)



MEMBER(J)